

ciation to suggest a formula for furnishing shipping bills for the purpose of disbursement of 10 per cent cash subsidy on hessian exports; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) and (b). Indian Jute Mills Association had represented to the Government about certain difficulties faced by them. These are being looked into by the Jute Commissioner in consultation with Indian Jute Mills Association and Calcutta Jute Fabric Shippers Association.

पूर्वांचल के राज्यों के वित्त मंत्रियों  
का सम्मेलन

1849. श्री रामावतार शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पूर्वांचल के राज्यों के वित्त मंत्रियों का एक सम्मेलन अगस्त, 1976 के प्रथम सप्ताह में पटना में आयोजित किया गया था ;

(ख) यदि हाँ, तो उसके उद्देश्य क्या थे ;

(ग) क्या पूर्वांचल राज्यों की आर्थिक स्थिति में सुधार के लिए उनको कोई प्रस्ताव पेश किया गया है ; और

(घ) यदि हाँ, तो उस पर केन्द्र सरकार की प्रतिक्रिया क्या है ?

वित्त मंत्रालय में उप-मंत्री (श्रीमती सुशीला रोहतगी) : (क) से (घ) . पूर्वी क्षेत्र के राज्यों के वित्त मंत्रियों का सम्मेलन 6 अगस्त, 1976 को पटना में हुआ था जिसमें राष्ट्रीय बजट सम्बन्धी कार्यों की समीक्षा की गई थी और चालू वित्त वर्ष में

पूर्वी क्षेत्र के विभिन्न राज्यों में राष्ट्रीय बजट अभियान में तेजी लाने के लिए सुझावों पर विचार किया गया था । वित्त मंत्रालय की उप-मंत्री महोदया ने इस सम्मेलन में भाग लिया था । सम्मेलन में पूर्वी क्षेत्र के राज्यों की आर्थिक स्थिति में सुधार करने का कोई प्रस्ताव पेश नहीं किया गया था ।

**Take-over of management of national Co's Jute Mill at Sankrail, Howrah**

1850. SHRI INDRAJIT GUPTA: Will the Minister of COMMERCE be pleased to state:

(a) the circumstances which prompted Government to take-over the management of the National Co's jute mill at Sankrail, Howrah;

(b) whether the newly appointed Chairman and members of the Board of Directors have any experience in running a jute mill; and

(c) whether it is proposed to return the company's mill to the former management after some time?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Management of the National Co., Calcutta was taken over by Government because Government was satisfied that the persons incharge of the Company had by diversion of funds brought about a situation which was likely to affect production in the undertaking and it was necessary to prevent such a situation.

(b) The newly appointed management has sufficient expertise in the running a jute mill.

(c) No, Sir.